

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-317

Appeal No - 773/252/ND/2019

IN THE MATTER OF:

Sai Abacus Education System Pvt Ltd

Vs

ROC

....Applicant

....Respondent

SECTION

Under Section 252

Order delivered on 25.11.2019

CORAM:

SHRI ABNI RANJAN KUMAR SINHA

HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,

HON'BLE MEMBER (TECHNICAL)

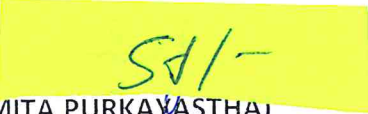
PRESENT:


For the Applicant : Adv. Sujatha

For the Respondent : Adv. Alok Pandey Ld. AROC

ORDER

Ld. AROc has put in appearance and seeks 2 weeks time to file the reply. La opportunity is granted to file the same. Put up on 06.12.2019.


(SUMITA PURKAYASTHA)
MEMBER (T)


(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

SLM